

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 322/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	CCI Logistics Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Petitioner filed proof of despatch of copy of petition on Respondent.

None appeared for Respondent

Petitioner is directed to issue notice of date of hearing to Respondent.

Respondent shall file counter within one week serving a copy in advance to the petitioner and file proof of service.

List the matter on 10.08.2018.


 MEMBER JUDICIAL